

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 07th October, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 86/2015(CZ)	Afsar Khan Vs. State of M.P. & Ors.	Mr. Rajesh Chand, Adv.	
2.	Original Application No. 87/2015(CZ)	Afsar Khan Vs. State of M.P. & Ors.	Mr. Rajesh Chand, Adv.	
3.	Original Application No. 88/2015(CZ)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
FOR HEARING				
4.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
5.	Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv. for R-1 Mr. M.S. Kacchawa, Adv. for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv.	
6.	Original Application No. 09/2015(CZ)	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Omshankar Shrivastava, Adv. Mr. Gayendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 27/2015 (CZ)	Babulal Jajoo (<i>NHAI – Cutting Trees</i>) Vs. State of Rajasthan & 2 Others	Mr. Lokendra Singh Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 56/2015(CZ)	Babulal Jajoo (<i>Ranthambhore Tiger Reserve</i>) Vs. Union of India & 5 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
9.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (<i>Chambal River</i>) Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 40/2014(THC)(CZ)	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	

11.	Original Application No. 40/2015(CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.	
12.	Original Application No. 34/2015(CZ)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K. Verma, Adv.	
13.	Original Application No. 37/2015(CZ)	Rameshwar Singh Shekhawat and Anr. Vs. State of Rajasthan & Ors.	Mr. Ayush Dev Bajpai, Adv.	
14.	Original Application No. 01/2013(THC) (M.A.No.394/15) (M.A.No.582/14)	Centre For Environment Vs. State of M.P.& 6 Ors.	Mr. Sachin K. Verma, Adv. for R-1,3,5 Mr. Deepesh Joshi, Adv. for R-2 Ms. Parul Bhadoria Adv.for R-4 for Mr. Purushaindra Kaura Adv. Mr Om Shankar Shrivastava Adv. for R-6 Mr. Suman Mandal Adv. for R-7 Mr. R.S. Kori, Zonal Officer	
15.	Original Application No. 08/2015(CZ)	Manish Sharma Vs. State of M.P. & Ors.	Mr. Manish Sharma Adv. Ms. Parul Bhadoria, Adv.	
16.	Original Application No. 49/2014 (CZ) (M.A.No.86/15) (M.A.No.406/15)	Navin Verma Vs. Govt. of Rajasthan	Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	
17.	Original Application No. 48/2014(CZ)	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President &4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
FOR COMPLIANCE				
18.	Original Application No. 135/2014 (CZ) (M.A.No.312/15) (M.A.No.313/15) (M.A.No.314/15) (M.A.No.339/15) (M.A.No.441/15) (M.A.No.539/15)	Dr. Subhash C. Pandey & 2 Ors. (Kaliasot River) Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Shivendu joshi Adv. Mr. Vijay Choudhary Adv. Mr. Shantanoo Saxena, Adv. Mr. Yogesh Shukla, Adv.	
19.	Original Application No. 34/2013(CZ)	Subhash C Pandey (Idol Immersion) Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.	

20.	Original Application No. 264/2014 (THC)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv.	
21.	Original Application No. 320/2014 (CZ) (M.A.No.529/15) (M.A.No.550/15) (M.A.No.570/15) (M.A.No.623/15)	Praveen Patkar Vs. Sarala Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv.	
22.	Original Application No. 332/2014 (CZ) (M.A.No.527/15)	Nizamuddin Qureshi Vs. State of Rajasthan & Anr.	Dr. M.S. Kachhawa Adv. Mr. Avtar Singh Adv.	
23.	Original Application No. 118/2013(THC)	Madhusudan Sharma Vs. State of Rajasthan & 7 Ors.	Mr. Purushaindra Kaurav Adv. Mr. Sandeep Singh Adv. For R-8 Mr. Sachin K. Verma, Adv.	

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